

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †233
TO BE ANSWERED ON 04.02.2020**

WELFARE SCHEMES FOR SENIOR CITIZENS

**†233. SHRIMATI POONAMBEN MAADAM:
SHRI S. VENKATESAN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes being implemented by the Government for the welfare of senior citizens and elderly people along with the details of beneficiaries during the last five years, State/ UT-wise, particularly in Gujarat and Tamil Nadu;
- (b) the amount of money allocated and utilized for each of these schemes during the said period, with special reference to Gujarat and Tamil Nadu;
- (c) whether Gujarat has requested to allocate more funds for the said schemes for welfare of senior citizens and if so, the details of action taken in this regard;
- (d) whether the Government is planning to introduce or implement more welfare schemes for senior citizens and elderly people across the country and if so, the details thereof; and
- (e) the number of old age homes functioning in Gujarat at present, district and location-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): This Department is implementing a Central Sector Scheme of Integrated Programme for Senior Citizens (IPSrC) since 1992, under which grant in aid is given to Implementing Agencies (IAs) such as NGOs/VOs/States/UTs through registered Societies for running and maintenance of Senior Citizens Homes/ Continuous Care Homes/ Mobile Medicare Units etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Details of funds released to IAs including in Gujarat and Tamil Nadu are at **Annexure-I**.

The Department has also launched a Central Sector Scheme namely "Rashtriya Vayoshri Yojana" (RVY) on 1st April, 2017 with the objective to restore near normalcy in the bodily functions of Senior Citizens, suffering from age related infirmities/disabilities. Physical aids and assisted living devices such as walking sticks, elbow crutches, walkers/crutches, tripods/quadpods, hearing aids, wheelchairs, artificial dentures and spectacles are provided free of cost to Senior Citizens belonging to BPL category. The Scheme is implemented through the

'Artificial Limbs Manufacturing Corporation (ALIMCO) (a Public Sector Undertaking under the Ministry of Social Justice and Empowerment). Funds under the Scheme of RVY are allocated to ALIMCO being the implementing agency for conducting assessment and distribution camps in selected districts in the country.

(c) In the above two schemes, funds are released only to above mentioned implementing agencies and not to the State Governments. Therefore question of request from the Government of Gujarat for more funds does not arise.

(d): The Department has recently launched the National Action Plan for the welfare of Senior Citizens (NAPSrC) to enable them to lead a life of dignity. It envisages programmes for financial security, healthcare and nutrition, shelter and welfare, protection of life and property, active and productive ageing etc. NAPSrC is to be implemented by the States and other implementing agencies

(e): Details of old age homes functioning in Gujarat at present, district-wise and location-wise are given in **Annexure-II**

ANNEXURE-I**Annexure to Part (a) of Lok Sabha Unstarred Question No.233 for 04.02.2020****Details of the funds released and number of beneficiaries under the scheme of IPSrC for the last five years****(Rs. In Lakh)**

Sl. No.	Name of State/UT	2014-15		2015-16		2016-17		2017-18		2018-19	
		Funds released	Beneficiaries	Funds released	Beneficiaries	Funds released	Beneficiaries	Funds released	Beneficiaries	Funds released	Beneficiaries
1	Andhra Pradesh	352.91	3875	389.02	4725	647.71	5900	728.35	7790	1176.81	6295
2	Bihar	5.60	75	4.43	75	16.07	100	13.37	75	22.92	150
3	Chhattisgarh	0.00	0	13.85	25	0.00	0	17.95	75	9.13	25
4	Goa	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
5	Gujarat	0.00	0	0.00	0	10.51	75	21.03	200	30.74	250
6	Haryana	10.22	175	45.86	550	55.28	650	110.33	900	109.60	600
7	Himachal Pradesh	7.54	425	11.99	450	29.18	975	26.25	600	8.31	400
8	Jammu and Kashmir	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
9	Jharkhand	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
10	Karnataka	114.39	515	386.18	1465	280.62	1315	382.63	3045	410.29	1495
11	Kerala	5.00	0	16.62	100	24.94	200	23.01	100	54.53	200
12	Madhya Pradesh	25.19	125	29.20	150	12.43	150	28.29	175	107.39	450
13	Maharashtra	71.92	490	291.38	1760	239.32	2120	434.63	3170	833.75	3005
14	Odisha	203.98	2775	324.40	1475	774.04	9395	730.96	5100	848.88	5120
15	Punjab	14.91	225	18.26	250	12.51	325	14.58	300	31.27	295
16	Rajasthan	10.29	50	16.44	75	2.24	25	22.59	75	16.28	50
17	Tamil Nadu	190.07	1970	469.98	3895	639.69	6820	707.16	5155	997.41	3075
18	Telangana	34.45	175	47.24	275	112.93	550	133.95	1095	245.38	1000
19	Uttar Pradesh	37.17	475	40.08	425	107.29	950	119.11	800	105.89	395
20	Uttarakhand	7.32	75	12.12	125	54.69	175	20.58	175	67.25	175
21	West Bengal	108.63	2325	120.00	1875	206.55	3650	256.36	3700	267.42	2750
22	A & N Island	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
23	Chandigarh	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
24	Dadra & Nagar Haveli	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0

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25	Daman and Diu	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
26	Lakshadweep	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
27	Delhi	55.15	125	60.91	150	90.62	75	154.38	100	52.78	0
28	Puducherry	0.00	0	0.00	0	0.00	0	0.00	0	1.80	25
29	Arunachal Pradesh	0.00	0	1.13	25	0.00	0	0.00	0	0.00	0
30	Assam	99.26	2500	186.41	2825	180.50	5350	192.03	4045	498.22	6295
31	Manipur	131.26	1725	252.02	2025	186.94	1275	260.22	3550	566.80	2770
32	Meghalaya	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
33	Mizoram	3.10	50	3.77	100	0.54	50	5.89	50	0.00	0
34	Nagaland	1.13	25	8.10	25	0.00	0	17.43	75	18.90	25
35	Sikkim	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
36	Tripura	9.58	50	8.67	75	14.07	75	25.58	100	25.65	75
Total		1499.07	18225	2758.06	22920	3698.67	40200	4446.66	40450	6507.40	34920

ANNEXURE-II**Annexure to Part (e) of Lok Sabha Untarred Question No.233 for 04.02.2020**

Details of projects of Old Age Homes being assisted under the Scheme of IPSrC in the State of Gujarat

S.No.	District	NGO's Name and location
1	Kothamba	IA Shree Khodiyar Education Seva Trust, At PallaKothamba Ta Lunawada Di Mahisagar
2	Vadodara	ShriSahajanandaKelavaniMandal, 52/53, Sahajanand Apartment, C/o SumanVidyalayAyurvedic Cross Road Pani Gate Vadodara. 2652573661
3	Anand	Shree NityanandSwamy Education Trust, DharmajTarapur Road District Anand
4	Bhavnagar	SRCM BhaginiMitraMandal , SauShobhabenRasiklalManekchandDhariwalDikri Nu Ghar Near Nandini Hotel Palitana Bhavnagar Raod Palitana-364270
5	Vadodara	Shree JalaramPragnachakshuPragatiMandalRajnagar Society 38-40 Rajnagar Society OppMakarpura Railway Station Maneja Vadodara 390013
6	Ahmedabad	ShriHari Public Charitable Trust, Nana Haripura (Sachan) Opp. Nirma Laboratory, Ta Viramgam Dist. Ahmedabad, Pin-382150
7	Kheda	Punita Foundation, OppMahadev Temple At Post Areri Block MahemdabadDistKheda
8	Bharuch	Prayas Foundation, 22,Sahajanand Plaza,Bhatha,Paldi,Ahmedabad
9	Botar	Success Foundation, 14 Shriji Park Society Gadhala Road Botar 364710
10	Mahisagar	Divyajyoti Foundation, Post BalasinorTal.BalasinorDist.Mahisagar